

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 4157 /A.

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Joint Registrar,
Gauhati High Court, Itanagar Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, 10th September, 2021

Sub:- Station leave .

Ref:- No.HC(IB)-IT/I/2008/(Vol-I) dated 09.09.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh has been granted **station leave permission from 10.09.2021 to 12.09.2021**. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo no. **NO.HC.VII-21/2008(Pt.)/ 4159 /A. dtd. --- 10-09-2021 .**
Copy to:

1. Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh, for information.
2. The Project Manager, Gauhat High Court, Guwahati.

[Signature]
REGISTRAR (VIGILANCE)

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